

class shops and houses (evacuee's) sector-wise in Delhi (1947—61);

(b) the basis of allotment of those tenements; and

(c) the total number of said shops which have been allotted to the previous unauthorised occupants (1947-61)?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) No such classification of evacuee houses and shops has ever been made.

(b) Shops and houses valued at Rs. 10,000/- or less were allotted to the occupant displaced persons and those above Rs. 10,000/- in value were auctioned. The ceiling for allotment has now been raised to Rs. 15,000/-.

(c) All shops which were in possession of displaced persons, authorised or otherwise, prior to 31-12-1960 and which were below Rs. 10,000/- in value have been allotted to the occupants. No separate statistics have been maintained of unauthorised occupants whose possession was regularised.

Regional Labour Museum in Madras State

1739. Shri M. P. Swamy: Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any proposal under Government's consideration to start a Regional Labour Museum in Madras State;

(b) if so, what will be in the nature of work to be done there; and

(c) where the museum will be located?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) The Regional Labour Institute has already been set up on a modest scale.

(b) The Institute is one of the three Regional Institutes set up at Calcutta, Madras and Kanpur as part of a co-ordinated plan for education, research

and training in labour and allied problems to meet the specific needs of the various regions with the Central Labour Institute, Bombay, serving as a focal point of planned programme of work. A Museum of Industrial Health, Welfare and Safety will be a part of these Institutes.

(c) At Madras city.

New Rubber Plantations

1741. Shri Nallakoya: Will the Minister of Commerce and Industry be pleased to state the terms and conditions for grant of loans for starting new rubber plantations?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): The main terms and conditions governing the grant of loans to the existing small growers for new planting of rubber trees to raise their holdings to 5 acres and above upto 15 acres are given below:—

- (1) The loan shall be limited to Rs. 750/- per acre.
- (2) The loan shall be distributed by the Rubber Board in six annual instalments, the first and second instalments being of Rs. 300/- and Rs. 150/-, respectively, per acre and the subsequent four instalments being of Rs. 75/- each.
- (3) the planting shall be done only with the approved planting materials and at elevations not above 1,500 feet from sea level.
- (4) The loan shall be interest free.
- (5) The loans shall be sanctioned only against sufficient security worth Rs. 1000/- per acre.
- (6) The loan shall be repayable in 6 equal annual instalments commencing from the 10th year after planting, instalments being of Rs. 125/- each.